

HIGH COURT OF DELHI: NEW DELHI

No. 10 /D3/Gaz.-IA/DHC/2024

Dated, the 19th March, 2024

ORDER

Hon'ble the Acting Chief Justice and Hon'ble Judges of this Court have been pleased to make the following postings/transfers in the Delhi Higher Judicial Service with immediate effect:-

S. No.	Name of officer (Mr./Ms.)	From	To	District to which allocated	Remarks
1.	M.K. Nagpal	Special Judge [PC Act] [CBI]-09 (MPs/MLAs Cases), RACC	District Judge (Commercial Court)-13, Central, THC	Central	Vice Mr. Sanjeev Kr.Singh
2.	Kaveri Baweja	District Judge (Commercial Court)-07, Central, THC	Special Judge [PC Act] [CBI]-09 (MPs/MLAs Cases), RACC	-	Vice Mr. M.K. Nagpal
3.	Mukesh Kr.Gupta	On repatriation	District Judge (Commercial Court)-07, Central, THC	Central	Vice Ms.Kaveri Baweja
4.	Rajeev Bansal	District Judge (Commercial Court) (Digital)-04, South, Saket	Special Judge (PC Act)(CBI)-21, RACC	-	Vice Ms. Namrita Aggarwal since proceeded on Deputation
5.	Rajesh Kr.Goel	Special Judge (PC Act) (CBI)-16, RACC	District Judge (Commercial Court)-02, Central, THC	Central	In the Court earlier presided over by Ms. Kamini Lau
6.	Sunena Sharma	PO, MACT, New Delhi, PHC	Special Judge (PC Act)(CBI)-20, RACC	-	Vice Mr. Naresh Kr. Laka
7.	Sanjeev Kr.Singh	District Judge (Commercial Court)-13, Central, THC	District Judge (Commercial Court) (Digital)-04, South, Saket	South	Vice Mr. Rajeev Bansal
8.	Gautam Manan	ASJ-05-cum-ASJ(Electricity), East, KKD	ASJ-09, West, THC	West	Vice Mr. Sunil Kumar Sharma

9.	Vrinda Kumari	ADJ-07, West, THC	PO, MACT, New Delhi, PHC	New Delhi	Vice Ms. Sunena Sharma
10.	Navita Kumari Bagha	ASJ (POCSO)-04, North-West, Rohini	ADJ-02, South-East, Saket	South East	Vice Mr. Munish Markan
11.	Tarun Sahrawat	PO (MACT)-01, Shahdara, KKD	ASJ-04+Special Judge (NDPS), South-East, Saket	South East	Vice Mr. Arul Varma since proceeded on Deputation
12.	Jagdish Kumar	PO (MACT)-02, South-West, Dwarka	Special Judge (PC Act) (CBI)-16, RACC	-	Vice Mr. Rajesh Kr.Goel
13.	Mukesh Kumar	ADJ-06, West, THC	Special Judge (PC Act)(CBI)-05, RACC	-	Vice Mr. Satish Kr. Arora since proceeded on Deputation
14.	Munish Markan	ADJ-02, South-East, Saket	ASJ(POCSO)-01, Shahdara, KKD	Shahdara	Vice Mr. Dheeraj Mor
15.	Naresh Kr.Laka	Special Judge (PC Act)(CBI)-20, RACC	ADJ-07, Central, THC	Central	Vice Ms. Geetanjali Goel since proceeded on Deputation
16.	Sudhanshu Kaushik	ASJ-06, New Delhi, PHC	ADJ-06, West, THC	West	Vice Mr. Mukesh Kumar
17.	Sharad Gupta	ASJ-04 (POCSO), South, Saket	ASJ(FTC), South-West, Dwarka	South West	Vice Ms. Manika
18.	Vijay Kumar Jha	ASJ (SC-RC)-03, East, KKD	PO (MACT)-01, Shahdara, KKD	Shahdara	Vice Mr. Tarun Sahrawat
19.	Jasjeet Kaur	ASJ(FTC), East, KKD	ASJ (POCSO)-04, North-West, Rohini	North West	Vice Ms. Navita Kumari Bagha
20.	Sushant Changotra	On repatriation	ASJ(FTC), East, KKD	East	Vice Ms. Jasjeet Kaur
21.	Dheeraj Mor	ASJ(POCSO)-01, Shahdara; KKD	ASJ-06, New Delhi, PHC	New Delhi	Vice Mr. Sudhanshu Kaushik

22.	Sunil Kumar Sharma	ASJ-09, West, THC	Chairman (IT & Digitization), Delhi District Courts, attached to the O/o Principal Distt. & Sessions Judge (HQ), THC	Central	Vice Mr. Pawan Kr. Jain since proceeded on Deputation
23.	Manika	ASJ(FTC), South-West, Dwarka	ASJ-04 (POCSO), South, Saket	South	Vice Mr. Sharad Gupta
24.	Atul Ahlawat	ASJ(SC-POCSO), South-East, Saket	ASJ(FTC), North-East, KKD	North East	Vice Ms. Ankita Lal
25.	Ashish Rastogi	On completion of training	ASJ-05-cum-ASJ(Electricity), East, KKD	East	Vice Mr. Gautam Manan
26.	Sudeep Raj Saini	On completion of training	PO (MACT)-02, South-West, Dwarka	South West	Vice Mr. Jagdish Kumar
27.	Ankita Lal	ASJ(FTC), North-East, KKD	ASJ(SC-POCSO), South-East, Saket	South East	Vice Mr. Atul Ahlawat

Notes:-

1. The judicial officers shall be under the control of the Principal District & Sessions Judge of the district to which they have been allocated.
2. The judicial officers under transfer shall notify the cases in which they had reserved judgments/orders before relinquishing the charge of the court in terms of the posting/transfer order. The judicial officers shall pronounce judgments/orders in all such matters on the date fixed or maximum within a period of 2-3 weeks thereof, notwithstanding the posting/transfer. Date of pronouncement shall be notified in the cause list of the court to which the matter pertains as also of the court to which the judicial officer has been transferred and on the website.
3. The court of ASJ (SC-RC)-03, East, KKD (hitherto presided over by Mr. Vijay Kumar Jha) stands **abolished**. The Principal District & Sessions Judge, East, KKD shall assign

the cases pending in the court of Mr. Vijay Kumar Jha which is being abolished, in other existing courts dealing with rape cases.

4. The court of ADJ-07, West, Tis Hazari Court (hitherto presided over by Ms. Vrinda Kumari) stands **abolished**. The Principal District & Sessions Judge, West, THC shall assign the cases pending in the court of Ms. Vrinda Kumari which is being abolished, in other existing courts of same jurisdiction.
5. The court of Sh. Manoj Kumar Sharma, ADJ-08, West, Tis Hazari Court is re designated as ADJ-07, West, Tis Hazari Court.

BY ORDER OF THE COURT

Sd/-
KANWAL JEET ARORA)
REGISTRAR GENERAL

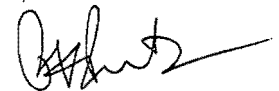
1888-1921
Endst. No. _____/D3/Gaz.IA/DHC/2024

Dated, the 19th March, 2024

Copy forwarded for information and necessary action to: -

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
5. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
11. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, New Delhi-3.
12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
13. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, Sector-07, R.K.Puram, New Delhi-110066.
14. The Commissioner of Police, Police Headquarters, New Delhi.

15. The Commissioner, Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
17. The Registrar-cum-Secretary to Hon'ble the Acting Chief Justice, Delhi High Court, New Delhi.
18. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
19. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
20. All Registrars, Delhi High Court, New Delhi.
21. The Joint Registrar (Vigilance-I), Delhi High Court, New Delhi.
22. The Joint Registrar (Vigilance-II), Delhi High Court, New Delhi.
23. The Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.
24. The Pay & Accounts Officer, Tis Hazari, Delhi.
25. Joint Registrar (IT), DHC, with request to display this order on website of Delhi High Court.
26. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
27. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
28. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
29. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
30. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
31. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
32. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
33. Personal file of the officer concerned.
34. Guard File.

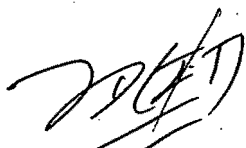


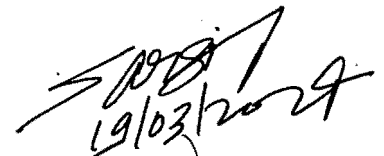
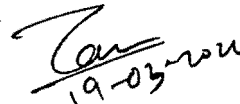
(Raj Kumar Rawat)
JOINT REGISTRAR (GAZ.-IA)

Pl. get the needful done.


19/03/24

~~Dis. List~~


Asst. (IT)


19/03/2024

19-03-2024

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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

3412 - 3445

/F.5(1)/Gaz./PDJ West/2024

Dated, Delhi the 20/3/24

Copy forwarded to :-

1. The Judicial Officer concerned of West District, Tis Hazari Courts, Delhi.
2. The CMM, West District, Tis Hazari Courts, Delhi.
3. The Officer Incharge, Administration Branch, West District, Tis Hazari Courts, Delhi.
4. The Branch Incharge/DDO, all Branches of West District, Tis Hazari Courts, Delhi.
5. The Branch Incharge, Facilitation Centre, Tis Hazari Courts, Delhi.
6. The PS to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
7. The Reader to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
8. For uploading on LAYERS
9. For uploading on centralized website through LAYERS.
10. Dealing official LAYERS seat, Tis Hazari Courts, Delhi (Room No.207).
11. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.

Hemani Malhotra
20/3/24

(Hemani Malhotra)
Officer Incharge (Judicial Branch)
DJ (Commercial)-02, West Distt.

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15. The Commissioner, Delhi Municipal Corporation, Civic Centre, Minto Road, New Delhi.
16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
17. The Registrar-cum-Secretary to Hon'ble the Acting Chief Justice, Delhi High Court, New Delhi.
18. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
19. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
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34. Guard File.



(Raj Kumar Rawat)
JOINT REGISTRAR (GAZ.)